

MINUTES OF THE MEETING NO.01 (2016-17) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 27.04.2016 AT 3.00 PM AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI D.K. SINGH, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.

Meeting No. 01 of AM-17 of EXIM Facilitation Committee (EFC) was held on 27.04.2016 at 03.00 p.m. in Room No.4, H-Wing, Udyog Bhavan, New Delhi under the chairmanship of Shri D.K. Singh, Additional Director General of Foreign Trade to consider the applications for export of 'restricted' items

2. The member attended the Meeting:-

- (i) Dr. D.K. Srivastava, Assistant Commissioner (QC)), Seed Division, Department of Agriculture Cooperation and Farmers Welfare.

In attendance:

- (i) Shri Vinod Kumar Sharma, FTDO

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TOTAL CASES: 40

S. No	Name of the Firm and File No. of DFFT	Item for Export, Quantity and FOB Value	Date of receipt of application	Status
MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (MOEF&CC)				
1.	M/s Devang Holding Pvt. Ltd., New Delhi F.No.01/91/110/81/AM16/EC	Redsenders, Orchids, and Dactylashiza Hatagirea	13.11.2015	Deferred due to want of comments from MOEF&CC. MOEF&CC vide letter date 28.12.2015 has sought comments of NBA vide O.M. No. 5-5/2015-SU dated 27.01.2016 which are awaited.
2.	M/s Raja Export, Kolkata F.No.01/91/180/104/AM16/EC	40 MT Shankha Churi (Unfinished) Shankha Churi (Fished) and Sea-Shell (Polished) Musical Shankha FOB ValueUSD 63,000	16.11.2015	Deferred due to want of comments from MOEF&CC. MOEF&CC vide their letter No. 5-1/2014/SU dated 08.12.2015 has sought comments of Wildlife Division MOEF&CC which are awaited.
3.	M/s Jai Hanuman Wood Works, Bangalore F.No.01/91/110/119/AM16/EC	3 MT of Value added product (handicrafts) of Red Sanders Parts of various sizes of Furniture, Red Sanders Round Beads of various sizes and Red Sanders Chips for FOB value of USD 110000.00.	06.01.2016	Comment from MOEF&CC (SU Division) has been received vide O.M. No. 5-2/2015-SU (Vol.IV) dated 03.03.2016. In order to have more clarity, the EFC decided to examine the export products and its specification.
4.	M/s BASF India Limited, New Delhi 01/91/110/181/AM-16/EC	300 MT Elastopor – different grades namely EH 2157 C-A, EH 2127 C-A, EH 1117 C-A, EH 1154/1 C-A, EH 4102 C-A, 1119/1 C-A, EH 2125 C-A, EH 1112/1 C-A, EH 1712/500 C-A – Rs.45,900,000/- US\$ 675,000 200 MT Elastospray EH 1612/4 C-A – Rs. 30,600,000 US\$ 450,000	11.3.2016	Deferred due to want of clarification from MoEF&CC regarding claim of the firm for free exportability of the subject items.
5.	M/s Masa Traders Pvt. Ltd., New Delhi 01/91/110/192/AM-16/EC	50 MT Spent Automobile Catalyst – Rs. 13.40 Crore (US\$ 2,000,000)	17.3.2016	Approved as per NOC from MoEF&CC vide O.M. No.23-265/2013-HSMD dated 15.3.2016
DEPARTMENT OF ANIMAL HUSBANDRY DAIRYING AND FISHERIES				
6.	M/s. Saqlaini Traders Udham Singh Nagar 01/91/110/129/AM16/EC	500 (Nos.) of Buffalo Pure Breeding Animal USD 183472.72	10.01.2016	Deferred due to want of comments from Department of Animal Husbandry Dairying and Fisheries
7.	M/s. Sejuti International, North 24 Parganas (West Bengal). 01/91/180/168/AM16/EC	14 Nos. Thoroughbred Horses, FOB value of Rs. 75,39,987.00	02.02.2016.	Approved. Authorisation issued to the firm on the basis of NOC of DoAHD&F. Ex-Post Facto approval has been granted.

8.	M/s. Sejuti International, West Bengal 01/91/110/177/AM16/EC	10 Nos. Thoroughbred Horses FOB value of Rs.34,00,000	03.03.2016.	Deferred due to want of comments from Department of Animal Husbandry Dairying and Fisheries
9.	M/s. Silver Sea Food, Gujarat. 01/91/110/146/AM16/EC	300 MT of Fresh or Chilled or Frozen silver pomfrets of weight less than 300 gms FOB value USD 22,23,869.53	08.02.2016	Deferred due to want of comments from Department of Animal Husbandry Dairying and Fisheries and MOEF&CC.
10.	M/s M.R. Pal & Company, UP 01/91/110/206/AM-16/EC	1 no. of Milking Buffalo FOB value Rs.155000 (US\$2336) 1 no. Buffalo Calve FOB value Rs.15000 (US\$226)	31.3.2016	Deferred due to want of comments from Department of Animal Husbandry Dairying and Fisheries

MINISTRY OF MINES

11.	M/s SGS Minerals Pvt., Ltd. 01/91/180/119/AM16/EC	5,00,000 MT Bauxite FOB Value USD 70-80 PMT	11.12.2015	Deferred due to want of comments/NOC from Ministry of Mines. Ministry of Mines has called for comments from Indian Bureau of Mines which are awaited
12.	M/s. Tamil Nadu Minerals Limited Chennai. 01/91/180/227/AM15/EC	1000 MT Indian Standard Sand (Silica Sand) USD 700000	21.11.2014	Deferred due to want of comments/NOC from Ministry of Mines.

MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SEED CASES)

13.	M/s Bharat Nursery Pvt. Ltd., Kolkata 01/91/180/162/AM16/EC	540 MT of certified Jute Seeds cv. J.R.O.-524 FOB value USD 642857	25.01.2016	Rejected due to non support of season.
14.	M/s. Udayan Kumar Mitra West Bengal 01/91/180/158/AM16/EC	696 MT certified Jute Seeds cv. J.R.O.-524 (Nabin) (Certified) with FOB value 96.00 /kg per unit	21.01.2016	Rejected due to non support of season.
15.	M/s. Jyoti Biotech Pvt. Ltd., Kolkata 01/91/180/163/AM16/EC	425 MT of certified Jute Seeds cv. J.R.O.-524 FOB value USD 464843	25.01.2016	Rejected due to non support of season.
16.	M/s Kirloskar Integrated Technologies Pvt. Ltd., Pune 01/91/110/166/AM16/EC	0.150 MTs of Rice Straw (Paddy Straw) ITC HS code 12141000 FOB value of Rs. 600/-	22.02.2016	Deferred. The representative of DAC has stated that the matter pertains to Trade Division and the same may be referred to them.
17.	M/s Bombay Super Hybride Seed Pvt. Ltd., Gujarat 01/91/110/171/AM16/EC	50 MTs of Onion Seeds For FOB Value USD 454500	17.02.2016	Deferred. The representative of DAC has informed that they have not received the application of the firm. A copy of the same is handed over to them during the meeting.
18.	M/s Bankim Prosad Ghosh Seeds Private Limited, Howrah 01/91/180/188/AM-16/EC	300 MT Jute Seeds: JRO-524 - Rs.48750000/- US\$ 75000	14.3.2016	Approved as per NOC from DAC&FW vide O.M. No.I-75/2015-SD.IV(250 th EXIM-3) dated 19.11.2015.
19.	M/s Bharat Seeds Corporation, Delhi. 01/91/110/191/AM-16/EC	190 MT Onion Seeds (Red Nasik) (M-53) – Rs.63650000 (US\$ 950000)	16.3.2016	Approved as per NOC from DoAC&FW vide O.M. No.1-78/2015-SD.IV(208 th EXIM Item 2-15) dated 22.2.2015.

20.	M/s East West Seeds India Pvt. Ltd., Aurangabad 01/91/110/201/AM-16/EC	3 MT Onion Seed-Prema Rs. 11, 53, 2000/- (US\$ 186000) 4 MT Onion Seed – Red Bombay Rs.17,2,0000 (US\$256176)	28.3.2016	Approved as per NOC from DoAC&FW vide O.M.No. I-82/2015-SD.IV (210 th EXIM-2-12) dated 22.4.2016.
21.	M/s East West Seeds India Pvt. Ltd., Aurangabad 01/91/110/202/AM-16/EC	2 MT Onion Seed-Prema Rs. 7688000/- (US\$ 124000) 1 MT Onion Seed – Dayo Rs.43,55,000/- (US\$ 65044)	28.3.2016	Approved as per NOC from DoAC&FW vide O.M.No. I-82/2015-SD.IV (210 th EXIM-2-12) dated 22.4.2016.
22.	M/s East West Seeds India Pvt. Ltd., Aurangabad 01/91/110/203/AM-16/EC	1 MT Onion Seed-Prema Rs. 3015000/- (US\$ 44338) 3 MT Onion Seed – Dayo Rs.13065000 (US\$ 192132)	28.3.2016	Approved as per NOC from DoAC&FW vide O.M.No. I-82/2015-SD.IV (210 th EXIM-2-12) dated 22.4.2016.
23.	M/s East West Seeds India Pvt. Ltd., Aurangabad 01/91/110/204/AM-16/EC	2 MT Onion Seed-Prema Rs. 7688000/- (US\$ 124000)	28.3.2016	Approved as per NOC from DoAC&FW vide O.M.No. I-82/2015-SD.IV (210 th EXIM-2-12) dated 22.4.2016.
24.	M/s Bayer Bio Science Pvt. Ltd., Hyderabad 01/91/110/183/AM-16/EC	2000 MTs Hybrid Rice (Paddy) Seeds (ArizeH6444 Gold) Rs.35230000 (US\$ 5420000) 500 MTs Hybrid Rice (paddy) Seeds (Arize Tej Gold) Rs.88075000 US\$1355000	15.3.2016	Approved as per NOC from DoAC&FW vide O.M. No.1-78/2015-SD.IV(207 th EXIM Item 4-8) dated 12.1.2016.
25.	M/s Bayer Bio Science Pvt. Ltd., Hyderabad 01/91/110/187/AM-16/EC	600 MTs Hybrid Rice (Paddy) Seeds (Arize Dhani Gold) Rs.10,56,90,000/- (US\$ 1626,000) 350 MTs Hybrid Rice (paddy) Seeds (Arize Tej Gold) Rs.66152500 (US\$ 948500) 50 MT Hybrid Rice (Paddy) Seeds (H6444 Gold) Rs. 176150000 (US\$2710000)	15.3.2016	Approved as per NOC from DoAC&FW vide O.M. No.1-78/2015-SD.IV(207 th EXIM Item 4-8) dated 12.1.2016.
26.	M/s Bayer Bio Science Pvt. Ltd., Hyderabad 01/91/110/188/AM-16/EC	150 MTs Hybrid Rice (Paddy) Seeds (Arize Bigante) Rs.26422500 (US\$406500) 1700 MTs Hybrid Rice (paddy) Seeds (Bigante Plus) Rs.299455008/- (US\$ 4607000) 300 MT Hybrid Rice (Paddy) Seeds (Ariz Tej) Rs. 123305000 US\$1897000) 700 MT Hybrid Rice(Paddy Seed (Arize Habilis Plus) Rs. 23305000 (US\$1897000	15.3.2016	Approved as per NOC from DoAC&FW vide O.M. No.1-78/2015-SD.IV(207 th EXIM Item 4-8) dated 12.1.2016.

27.	M/s Bayer Bio Science Pvt. Ltd., Hyderabad 01/91/110/189/AM-16/EC	1500 MTs Hybrid Rice (Paddy) Seeds (Arize B-TE1)) Rs.26,42,24,992/- (US\$ 40,65,000) 50 MTs Hybrid Rice (paddy) Seeds (Arize B-TE1 Vang)) Rs.88,07,5000/- (US\$ 88,07,500) 400 MTs Hybrid Rice (Paddy) Seeds (Arize Tej Vang)) Rs. 70460000 (US\$ 1084000) 50 MTs Hybride Rice (Paddy) Seeds (Arize 6129 Vang)) Rs.8807500/- (US\$ 135500)	15.3.2016	Approved as per NOC from DoAC&FW vide O.M. No.1-78/2015-SD.IV(207 th EXIM Item 4-8) dated 12.1.2016.
28.	M/s Bayer Bio Science Pvt. Ltd., Hyderabad 01/91/110/190/AM-16/EC	20 MTs Hybrid Rice (Paddy) Seeds (Arize 6444 Gold) Rs.35,23,000/(US\$ 54,200) 65MTs Hybrid Rice (paddy) Seeds (Arize Swift) Rs.11449750- (US\$ 176150) 20 MTs Hybride Rice (Paddy) Seeds (Arize 6129 Gold) Rs.35,23000/- (US\$ 54,200)	15.3.2016	Approved as per NOC from DoAC&FW vide O.M. No.1-78/2015-SD.IV(207 th EXIM Item 4-8) dated 12.1.2016.

DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE (PADDY CASES)

29.	M/s Sudhir Galla Bhandar, Bihar 01/91/110/167/A M16/EC	5000 MTs Non Basmati Rice Paddy other than seed quality with FOB value Rs. 7,50,00,000/-	29.02.2016	Approved as per NOC of DAC vide O.M. No.I-79/2015-SD.IV(pt.) dated 29.3.2016 subject to obtaining an undertaking from the signatory authority of the firms(s) as per the text provided by the DAC. Ex-Post Facto approval has been granted.
30.	M/s Nikhil Traders, Bihar 01/91/110/168/A M16/EC	12000 MTs Non Basmati Rice Paddy other than seed quality with FOB value Rs. 20,40,00,000/-	29.02.2016	Approved as per NOC of DAC vide O.M. No.I-79/2015-SD.IV(pt.) dated 29.3.2016 subject to obtaining an undertaking from the signatory authority of the firms(s) as per the text provided by the DAC. Ex-Post Facto approval has been granted.
31.	M/s Shree Balaji Trading, Bihar. 01/91/110/155/A M16/EC	1000 MTs Non Basmati Rice Paddy other than seed quality with FOB value Rs. 1,50,00,000/-	11.02.2016	Approved as per NOC of DAC vide O.M. No.I-79/2015-SD.IV(pt.) dated 29.3.2016 subject to obtaining an undertaking from the signatory authority of the firms(s) as per the text provided by the DAC. Ex-Post Facto approval has been granted.
32.	M/s Shiv Traders, Bihar 01/91/110/156/A M16/EC	5000 MTs Non Basmati Rice Paddy other than seed quality with FOB value Rs. 7,50,00,000/-	15.02.2016	Approved as per NOC of DAC vide O.M. No.I-79/2015-SD.IV(pt.) dated 29.3.2016 subject to obtaining an undertaking from the signatory authority of the firms(s) as per the text provided by the DAC. Ex-Post Facto approval has been granted.

33.	M/s Maha Kali Traders, Bihar 01/91/110/157/A M16/EC	10000 MTs Non Basmati Rice Paddy other than seed quality with FOB value Rs. 15,00,00,000/-	15.02.2016	Approved as per NOC of DAC vide O.M. No.I-79/2015-SD.IV(pt.) dated 29.3.2016 subject to obtaining an undertaking from the signatory authority of the firms(s) as per the text provided by the DAC. Ex-Post Facto approval has been granted.
34.	M/s Shree Sai Trading, Bihar 01/91/110/158/A M16/EC	2000 MTs Non Basmati Rice Paddy other than seed quality with FOB value Rs. 3,00,00,000/-	11.02.2016	Approved as per NOC of DAC vide O.M. No.I-79/2015-SD.IV(pt.) dated 29.3.2016 subject to obtaining an undertaking from the signatory authority of the firms(s) as per the text provided by the DAC. Ex-Post Facto approval has been granted.
35.	M/s S.S. International, Bihar 01/91/110/06/AM-17/EC	5000 MTs Paddy (Non Basmati) other than seed quality. FOB Value Rs.8.10.000.000/-	1.4.2016	Approved as per NOC of DAC vide O.M. No.I-79/2015-SD.IV(pt.ii) dated 19.4.2016 subject to obtaining an undertaking from the signatory authority of the firms(s) as per the text provided by the DAC.
36.	M/s Mahalaxmi Agro Traders, Bihar 01/91/110/193/AM-16/EC	3,00,000 MT Paddy (Non-Basmati Rice in Husk) other than seed quality Rs. 4500000000/- 4000 MT Rice Husk Rs.60000000/-	17.3.2016	Approved as per NOC of DAC vide O.M. No.I-79/2015-SD.IV(pt.ii) dated 19.4.2016 subject to obtaining an undertaking from the signatory authority of the firms(s) as per the text provided by the DAC.
37.	M/s Hanuman Traders, Bihar 01/91/110/197/AM-16/EC	2000 MT Non-Basmati Rice Paddy (other than seed quality) Rs. 30000000/- (NPR 480,00,000)	21.3.2016	Approved as per NOC of DAC vide O.M. No.I-79/2015-SD.IV(pt.ii) dated 19.4.2016 subject to obtaining an undertaking from the signatory authority of the firms(s) as per the text provided by the DAC.
38.	M/s Dipjyoti Enterprises, Bihar 01/91/110/182/AM-16/EC	5000 MT Non-Basmati Rice Paddy other than seed quality. Rs.75000000	15.3.2016	Approved as per NOC of DAC vide O.M. No.I-79/2015-SD.IV(pt.ii) dated 19.4.2016 subject to obtaining an undertaking from the signatory authority of the firms(s) as per the text provided by the DAC.
39.	M/s Aditya Trading, Bihar 01/91/110/09/AM-17/EC	2000 MT Rice in Husk (Paddy or rough) other than seed quality Rs.30000000/- (US\$4,80,00,000)	5.4.2016	Deferred due to want of comments/NOC from DoAC&W.
ADDITION OF FOREIGN BUYER:				
40.	M/s Blue Phosphate Ltd., Udaipur 01/91/110/80/AM-16/EC	11000 MT Single Super Phosphate	14.3.2016	The EFC has permitted to include the five countries i.e. Pakistan, Kenya, Creative Free Trade Zone, Brazil and Uganda in the export license subject to without change in quantity.
